

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH

C.P. NO. 1052/I&BP/NCLT/MAH/2017

IN THE MATTER OF:

FUTURISTIC OFFSHORE
SERVICES AND CHEMICAL LTD.
(UNDER LIQUIDATION)

..... CORPORATE DEBTOR

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FUTURISTIC OFFSHORE SERVICES AND CHEMICAL LTD.

Jayashree Shukla Dasgupta

LIQUIDATOR
(JAYASHREE SHUKLA DASGUPTA)

LIQUIDATOR
IN THE MATTER OF
FUTURISTIC OFFSHORE
SERVICES AND CHEMICAL LIMITED
REGISTRATION NO. - IBBI/IPA-002/IP-00039/2016-17/1734

PLACE: NEW DELHI
DATED: 30.06.2018

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BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH

C.P. NO. 1052/I&BP/NCLT/MAH/2017

IN THE MATTER OF:

FUTURISTIC OFFSHORE
SERVICES AND CHEMICAL LTD.
(UNDER LIQUIDATION)

..... CORPORATE DEBTOR

LIST OF STAKEHOLDERS BY JAYSHREE SHUKLA DASGUPTA,
LIQUIDATOR IN THE LIQUIDATION PROCESS OF FUTURISTIC
OFFSHORE SERVICES AND CHEMICAL LIMITED AS PER REGULATION
31 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
(LIQUIDATION PROCESS) REGULATIONS, 2016

1. An application under Section 10 of Insolvency and Bankruptcy Code, 2016 (IBC) which was filed by the Corporate Debtor viz. Futuristic Offshore Services and Chemical Ltd (FOSCL) was duly admitted by this Hon'ble Tribunal vide its order dated 12.06.2017. That this Hon'ble Tribunal was further pleased to appoint Mrs. Jayshree Shukla Dasgupta as Interim Resolution Professional (IRP) in the Corporate Insolvency Resolution Process (CIRP) of the Corporate Debtor.
2. It is pertinent to bring to the kind notice of this Hon'ble Tribunal that on 17.07.2017, the IRP was confirmed as the Resolution Professional (RP) and as per the rules regulations under IBC, the RP conducted the CIRP of the Corporate Debtor. That on 24.11.2017 and 21.12.2017 the RP invited the expression of Interest 'EOF' *inter-alia* invited prospective resolution applicants to file a Resolution Plan in the CIRP of the Corporate Debtor.
3. It is most respectfully submitted that No Resolution Plan was received by the RP. It is further submitted that the same was informed by the RP to the Committee of Creditors ('CoC') on 27.02.2018 and thereafter CoC took a decision on 27.2.2018 unanimously passing a resolution in favor of seeking the approval from this bench for liquidation of the Corporate Debtor.
4. That, the RP then filed an application bearing application No. 167/2018 under Section 33 of IBC seeking directions from this Hon'ble Tribunal for initiating liquidation of the

Corporate Debtor since no Resolution Plan was received.
FUTURISTIC OFFSHORE SERVICES AND CHEMICAL LTD.



LIQUIDATOR

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5. The said application was heard by this Hon'ble Tribunal and after hearing the same this Hon'ble Tribunal issued directions vide order dated 09.04.2018 for initiation of liquidation of the Corporate Debtor. That this Hon'ble Tribunal was pleased to appoint the RP i.e. Mrs. Jayshree Shukla Dasgupta as the liquidator vide order dated 09.04.2018, a copy of which was received on 16.04.2018.
6. It is most respectfully submitted that pursuant to the appointment as the Liquidator, a Public Announcement in Form B of Schedule 2 was made in two newspapers with wide circulation viz. Business Standard dated 19.04.2018 (all India edition English version) and in Navshakti dated 19.04.2018 (Mumbai Edition) calling upon all the stake holders of the Corporate Debtor to submit their claims with the liquidator on or before 09.05.2018.. A copy of the announcement was also sent to the IBBI & BSE (Bombay Stock Exchange) for uploading on the designated web site.
7. In accordance with the Regulation 31 of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, the liquidator is mandated to submit a list of stakeholders, category wise, on the basis of proofs of claims submitted and accepted under the said regulations in the ongoing liquidation of the Corporate Debtor. The list of Stakeholders is to be submitted withing 45 days from the last date of receipt of claims.
8. In compliance with the above, the list of Stakeholders in the liquidation process of Corporate Debtor is being submitted hereunder:
 - List of Financial Creditors – Unsecured – **Annexure A**
 - List of Operational Creditors- **Annexure B.**
9. No further claims have been received from Workmen/Employees or Operational Creditors till date.

INDIAN OFFSHORE SERVICES AND CONSULTANTS LTD.



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10. Further to the above, there are certain claims of Financial Creditors which are pending for verification for want of certain information/documents which are still to be furnished by the respective Financial Creditor. The process of verification of the same and consequent acceptance/rejection of the same shall be completed post receipt of pending information/ documents.

FUTURISTIC OFFSHORE SERVICES AND CHEMICAL LTD.



LIQUIDATOR

(JAYASHREE SHUKLA DASGUPTA)

LIQUIDATOR

IN THE MATTER OF

FUTURISTIC OFFSHORE SERVICES AND CHEMICAL LIMITED

REGISTRATION NO. - IBBI/IPA-002/IP-00039/2016-17/1734

PLACE: New Delhi

DATED: 30.06.2018

ANNEXURE-A
FUTURISTIC OFFSHORE SERVICES AND CHEMICAL LIMITED
FINANCIAL CREDITORS UNSECURED

As on 10.04.2018
(Amount in INR)

| S.No. | Name of Creditors | Address | Amount Claimed | Amount admitted | Amount Rejected | Remarks |
|--------------|-------------------------------------|---|---------------------|---------------------|--------------------|--|
| 1. | Sushila Devi Ramesh Pilani | 2 nd Floor, Shanti Sadan 10, J B Nagar, Andheri(East) Mumbai- 400059 | 97,73,731 | 97,73,731 | Nil | - |
| 2. | Rockford Structures Private Limited | 209, Konark Shram Building, 2 nd Floor, 156 Raja Bahadur Mill Compound, Tardeo Road, Tardeo, Mumbai-400034 | 38,57,00,000 | 38,57,00,000 | Nil | - |
| 3. | Rishi Ramesh Pilani | 2 nd Floor, Shanti Sadan 10, J B Nagar, Andheri(East) Mumbai- 400059 | 69,65,653 | 69,65,653 | Nil | - |
| 4. | Agarwal Bulkactive Pvt. Ltd. | A-1/A-2, Gurudutt CHS Ltd., J B Nagar, Om Nagar, Ajit Nagar, Andheri(East) Mumbai-400059 | 15,09,892 | 11,30,000 | 3,79,892 | As per the documents provided, the balance confirmation for an amount of Rs. 11,30,000 was provided. Further, no documents to substantiate the interest claimed for an amount of Rs. 3,79,892 were provided. |
| 5. | Ganesh Medicament Pvt Ltd | B-3/B-4, Gurudutt CHS Ltd., J B Nagar, Om Nagar, Ajit Nagar, Andheri(East) Mumbai-400059 | 1,84,11,576 | 1,84,11,576 | Nil | - |
| 6. | Dilip Corporation | 7, Indirraj Estate, Near Chakudiyah Mahadev Mandir, Rakhilal Ahmedabad, Gujarat-380023 | 65,84,110 | 65,84,110 | Nil | - |
| 7. | Aabha G. Gupta | Mumbai | 2,51,44,871 | | 2,51,44,871 | Claim form was not complete, no documents were attached with the claim form. |
| 8. | Ramakant S. Pilani | 10 Shanti Sadan, J B Nagar, Andheri(East) Mumbai-400059 | 3,98,79,234 | | 3,98,79,234 | Claim form was not complete; no documents were attached with the claim form. |
| 9. | Ravi Ramesh Pilani | 2 nd Floor, Shanti Sadan 10, J B Nagar, Andheri(East) Mumbai- 400059 | 6,83,811 | 6,83,811 | Nil | - |
| 10. | P.B.Metal Corporation | 28/30, Shree Jaya Building, 2 nd Carpenter Street, Mumbai-400004 | 96,72,986 | 96,72,986 | Nil | - |
| Total | | | 50,43,25,864 | 43,89,21,867 | 6,54,03,997 | |

FUTURISTIC OFFSHORE SERVICES AND CHEMICAL LTD.

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ANNEXURE- B
FUTURISTIC OFFSHORE SERVICES AND CHEMICAL LIMITED
OPERATIONAL CREDITORS UNSECURED

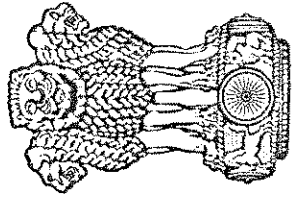
As on 09.04.2018
(Amount in INR)

| S.No. | Name of Creditors | Address | Amount Claimed | Amount admitted | Amount Rejected |
|--------------|-----------------------|--|---------------------|---------------------|-----------------|
| I. | Income Tax Department | Room No. 531A/579, 5th Floor, Aaykar Bhawan, M.K. Road, Marine Lines, Mumbai-40 020 | 12,37,60,946 | 12,37,60,946 | NIL |
| Total | | | 12,37,60,946 | 12,37,60,946 | |

FUTURISTIC OFFSHORE SERVICES AND CHEMICAL LTD.



LIQUIDATOR



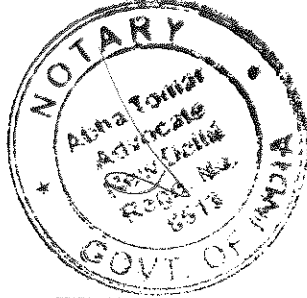
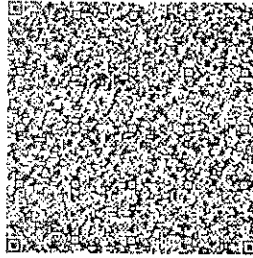
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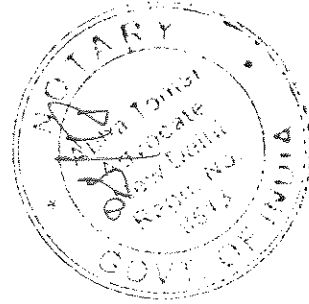
Government of National Capital Territory of Delhi

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Certificate No. : IN-DL44655169163866Q
Certificate Issued Date : 30-Jun-2018 05:41 PM
Account Reference : IMPACC (IV)/ dl815803/ DELHI/ DL-DLH
Unique Doc. Reference : SUBIN-DL81580393302663417545Q
Purchased by : JAYASHREE SHUKLA DASGUPTA
Description of Document : Article 4 Affidavit
Property Description : Not Applicable
Consideration Price (Rs.) : 0
(Zero)
First Party : JAYASHREE SHUKLA DASGUPTA
Second Party : Not Applicable
Stamp Duty Paid By : JAYASHREE SHUKLA DASGUPTA
Stamp Duty Amount(Rs.) : 10
(Ten only)



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**BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH**

C.P. NO. 1052/I&BP/NCLT/MAH/2017

IN THE MATTER OF:

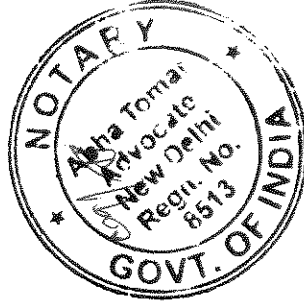
**FUTURISTIC OFFSHORE
SERVICES AND CHEMICAL LTD.
(UNDER LIQUIDATION)**

..... CORPORATE DEBTOR

AFFIDAVIT

I, Jayashree Shukla Dasgupta, D/o Sh. Brij Kishore Shukla, aged 42 years, R/o 152, Balco Appartment, 58, I.P. Extension, Shakar Pur Baramad, East Delhi, Delhi - 110092, Liquidator, in the matter of Futuristic Offshore Services & Chemicals, having an Enrollment No. as IBBI/IPA-002/IP-N00224/2017-18/10675, do solemnly affirm and state as under:

1. I am the Liquidator of Futuristic Offshore Services and Chemical Ltd. as appointed by this Hon'ble Tribunal vide its order dated 09.04.2018 and as such well conversant the facts of the case. Hence, I am competent to swear this Affidavit.
2. I say that the contents of the list of stakeholders are true to my knowledge derived from and are record based on information and I believe them to be true.



FUTURISTIC OFFSHORE SERVICES AND CHEMICAL LTD,

Alpha Tomar
/s/

LIQUIDATOR

DEPONENT

VERIFICATION

I, the deponent hereinabove, do hereby verify and state that the contents of the paras 1 to 2 of the Affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

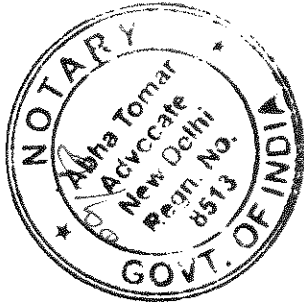
Verified and signed at New Delhi on this the ____ day of June, 2018.

Arvind Singh
FUTURISTIC OFFSHORE SERVICES AND MEDICAL LP

LIQUIDATOR

DEPONENT

Correctly the deponent/Executant
has signed in my presence



Certified that the foregoing statement
was declared on solemn affirmation
before me which was read over
to the deponent and admitted

It is correct

Notary, DELHI

30 JUN 2018